

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. 418/91 New Delhi, dated the 3rd April, 1995. (19)

Shri Aloke Kumar Mukherjee,  
S/o late Shri A.K. Mukherjee,  
R/o A-86, Chittaranjan Park,  
New Delhi-110019.

(None for the applicant) ..... APPLICANT

VERSUS

1. Dr. A.P. Mitra,  
Director General  
Council of Scientific & Industrial  
Research, CSIR, Rafi Marg,  
New Delhi-110001.

2. The Joint Secretary,  
Shri Omash Seigal,  
Council of Scientific & Industrial  
Research, CSIR, Rafi Marg,  
New Delhi-110001.

(None appeared for the respondents) ..... RESPONDENTS

JUDGEMENT (ORAL)

None for the parties even on the second call.

It is noticed that none appeared for the applicant on  
24.3.95 and 22.3.1995 although the case has been coming  
on the board since 20.2.1995. The O.A. is accordingly  
dismissed for default and non-prosecution.

*[Signature]*  
(P. SURYAPRAKASAM)  
Member (J)

*[Signature]*  
(S.R. ADIGE)  
Member (A)